

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/213/2016  
NAME OF THE PETITIONER(S) : Dr. Justin George & 9 others  
NAME OF THE RESPONDENT(S) : M/s Trichur Tourist Complex Private Limited & 15 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

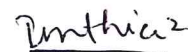
1. SRIKANT MOHAN

For the Petitioners



2. Imthiaz Ahmed V K

For 1<sup>st</sup> Respondent  
ORDER



Shri Srikant Mohan, PCS representing the petitioners present. Shri Imthiaz Ahmed V K, representing counsel for R1 present. PCS representing the petitioners stated that notice has been sent to R2 to R16 but has not received any acknowledgements from them. He is directed to send fresh notice to R1 to R16 by speed post and file proof of sending and effecting service by way of an affidavit by the next date of hearing. Put up on 07.07.2016 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)